

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 395  
TO BE ANSWERED ON 27.11.2024**

**EXPEDITION OF CHIKKABALLAPUR-SRI SATYA SAI PRASHANTI  
NILAYAM LINE**

**395. DR. K SUDHAKAR:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether steps have been taken/being taken by the Government to expedite the Chikkaballapur-Sri Satya Sai Prashanti Nilayam (Puttaparthi) BG Line (103 KM) and if so, the details thereof;**
- (b) whether the proposal regarding the above line has been placed before CCEA for approval and if so, complete details thereof;**
- (c) the present status of Chikkaballapur-Gauribidanur BG Line;**
- (d) the steps and measures taken/being taken by the Government to expedite the process of pending projects at Chikkaballapur Lok Sabha constituency;**
- (e) whether there has been a long delay in completion of survey works conducted by the Government for the said Constituency and if so, the steps taken to expedite the same; and**
- (f) new projects that have been sanctioned by the Government for constituency?**

**ANSWER**

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND  
ELECTRONICS & INFORMATION TECHNOLOGY**

**(SHRI ASHWINI VAISHNAW)**

**(a) to (f): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF UNSTARRED QUESTION NO. 395 BY SHRI DR. K SUDHAKAR TO BE ANSWERED IN LOK SABHA ON 27.11.2024 REGARDING EXPEDITION OF CHIKKABALLAPUR - SRI SATYA SAI PRASHANTI NILAYAM LINE**

**(a) to (f): Railway projects are surveyed/sanctioned/executed Zonal Railway-wise and not Constituency-wise/State-wise as the Indian Railway's projects may span across various Constituencies boundaries/State boundaries.**

**Survey of Chikkaballapur – Sri Satya Sai Prashanti Nilayam (Puttaparthy) new Rail Line (103 Km) has been completed. The project could not be taken forward due to low traffic projection.**

**Final Location Survey (FLS) between Chikkaballapur - Gowribidanur New Rail line (44 Km) has been sanctioned for preparation of Detailed Project Report (DPR).**

**Sanctioning of Railway projects is a continuous and dynamic process of Indian Railway. Railway Infrastructure Projects are taken up on the basis of remunerativeness, last mile connectivity, missing links and alternate routes, augmentation of congested/saturated lines socio-economic considerations etc. depending upon liabilities of ongoing projects, overall availability of funds and competing demands.**

**Survey of total 56 projects (19 new line and 37 doubling) of total length 6159 Km falling fully/partly in the State of Karnataka have been sanctioned during last three year (2021-22, 2022-23, 2023-24 and current financial year 2024-25).**

Further, as on 01.04.2024, total 31 Railway Infrastructure Projects (21 New Line and 10 Doubling), of total length of 3,840 Km, costing ₹47,016 crore falling fully/partly in the State of Karnataka are in planning/ approval/ construction stages, out of which 1,302 Km length has been commissioned and an expenditure of ₹17,382 crore has been incurred upto March, 2024. These include:

- (i) 21 New Line projects of total length of 2,556 Km costing ₹33,125 crore, out of which 395 Km length has been commissioned and an expenditure of ₹7,592 crore has been incurred upto March, 2024.
- (ii) 10 Doubling projects of total length of 1,284 Km costing ₹13,891 crore, out of which 907 Km length has been commissioned and an expenditure of ₹9,791 crore has been incurred upto March, 2024.

Since 2014, there has been substantial increase in fund allocation and commensurate commissioning of projects in State of Karnataka as under:-

Period	Average Outlay	Increase w.r.t. average allocation of 2009-14
2009-14	₹835 crore/year	-
2024-25	₹7,559 crore	9 times

Commissioning of infrastructure projects falling fully/partly in the State of Karnataka is as under:

Period	Total Track Commissioned	Average Track Commissioned	Increase w.r.t. average commissioning during 2009-14
2009-14	565 Km	113 Km/year	-
2014-24	1,633 Km	163 Km/year	1.44 times

**The completion of any Railway survey work depends on various factors like geological and topographical conditions of area, law and order situation in the area of project site, number of working months in a year for particular project site due to climatic conditions etc.**

**Various steps taken by the Government for speedy approval and implementation of rail projects which include (i) setting up of Gati Shakti units (ii) prioritisation of projects (iii) substantial increase in allocation of funds on priority projects (iv) delegation of powers at field level (v) close monitoring of progress of project at various levels, and (vi) regular follow up with State Governments and concerned authorities for expeditious land acquisition, forestry and Wildlife clearances and for resolving other issues pertaining to projects.**

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